

concerned Divisional Officers have been asked to strengthen the preventive measures against such incidents.

(c) No, Sir.

(d) Does not arise.

(e) Strengthening of facilities at these stations will be planned based on traffic needs and availability of resources.

[English]

Printing of NCERT Books

750. SHRIMATI GIRIJA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether NCERT has not so far supplied paper to the printing presses for the printing of NCERT books and the availability of the books in the market is going to be delayed as a result thereof;

(b) whether it is also a fact that the orders for the papers have been placed by NCERT on small manufacturers incapable of supplying the paper on time for printing the books;

(c) if so, the reasons for not making arrangements for the supply of paper to the printing presses in advance in order to avoid delay in the availability of books; and

(d) the measures taken by the Government to make the NCERT books available in the market before the commencement of the next session?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) to (d). The NCERT has supplied printing paper to all Presses to make available books in the market without any delay. Selection of the firms are made on the open tender basis and the Mill supplies the printing paper as per agreed schedule.

By utilising the already available stock of books and by augmenting production on high priority basis, the Council expects to meet the demands of textbooks and prevent shortages during the coming academic session.

Dwelling Units

751. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) the number of schemes sanctioned by HUDCO for Orissa since its inception;

(b) the project cost of those schemes;

(c) the different dwelling units constructed in Orissa with the investment of HUDCO fund; and

(d) the new schemes proposed to be sanctioned by HUDCO during 1995-96 and 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (c). Since inception and as on 31.1.96, HUDCO has sanctioned 277 housing schemes in the State of Orissa with a project cost of Rs. 374.24 crores. The category-wise breakup of sanctioned dwelling units is as under :

EWS (R)	76192
EWS (U)	12186
LIG	31486
MIG	10657
HIG	3119
Upgraded	15954

(d) As on 31.1.96, 14 schemes, envisaging loan amount of Rs. 21.55 crores, are in the pipeline of HUDCO, which will be considered for sanction by HUDCO subject to availability of funds during 1995-96 or in 1996-97, and fulfilment of schematic and procedural norms.

Indian Christian Act

752. SHRIMATI SUSEELA GOPALAN : Will the PRIME MINISTER be pleased to state :

(a) whether Christian community has requested the Government to make progressive changes in the Indian Christian Act;

(b) if so, the details thereof; and

(c) the time by which the legislation is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (c). The Joint Women's Programme, a Women's organisation has submitted certain draft legislation relating to marriage, divorce, adoption, maintenance and successive amongst Christians for enactment. As the policy of the Government has been not to interfere in the personal laws of the minority communities unless the necessary initiative therefor comes from the community concerned, the Government has requested the National Commission for Minorities to give its considered thought on the idea, that the views of the Christian community may be assessed by the Commission by interacting directly with different sections of that community before the matter is processed further. Hence it is too early to set any time-frame for undertaking any legislation in this regard.

[*Translation*]

Public Service Commission Allahabad

753. SHRI SURENDRA PAL PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether approximately 90 per cent candidates have been declared successful who opted for Sanskrit in the combined State/Upper Subordinate Service (Main) examination, 1992 recently held by Uttar Pradesh Public Service Commission, Allahabad;

(b) if so, the details thereof;

(c) whether three members of the Commission have not appended their approval to the said result;

(d) if so, the reasons therefor; and

(e) the steps proposed to be taken to rectify the result?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) and (b). No, Sir. As per the information received from the Government

of UP, the success of the candidates in the written test of this examination, whose results were declared recently, is not based on performance in one optional subject.

(c) No Sir. The result was declared with the approval of all the Members of the Commission.

(d) and (e). Do not arise.

Reservation of Berths

754. SHRI RATILAL VARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representations for increasing the quota of berths reserved for passengers at Dholka, Dhandhuka, Viramgam, Botad, Gathra, Ranpur, Sanand, Bavia, Bhavnagar and Ahmedabad stations in the trains directly connecting Delhi and Bombay;

(b) if so, the present quota of berths of various classes reserved at the above stations and the number of increase demanded for it; and

(c) the action taken on such representations and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). A demand has been received for enhancement/allotment of reservation quota at Bavia, Dholka, Dhandhuka, Viramgam, Botad and Sanand stations only for journey towards Bombay and Delhi, wherein no specific increase in quota has been asked for. The details of the existing quota available at the above mentioned stations is given in the *Statement* enclosed. The utilisation of existing quotas for Bombay bound trains at these stations has revealed that this is adequate to cater to the present level of traffic. For journey towards Delhi, a quota of two sleeper class berths each by 2473/2475/2477 Jammu Superfast trains is available at Viramgam Station. Since these trains are well patronised trains, there is no proposal at present to enhance this quota. As regards other stations, an analysis of sale of tickets has revealed that the same is too meagre to justify allotment of quota.